

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice Sandeep Sharma

DATE OF APPOINTMENT: 12.04.2016

DECLARED ASSETS
ASSETS OF THE JUDGE**IMMOVABLE PROPERTY****MOVABLES**

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
Land/Building known as Throach House, Near Dhingu Mata Mandir Gate, Sanjauli, Shimla.	Four storeyed built house alongwith parking jointly owned with mother Smt.Sandhya Devi and two brothers	Deposits in the shape of FDR = Rs.25,60,888/- at UCO Bank, H.P. High Court Branch, Shimla. In Saving Bank Accounts with UCO Bank = Rs.8,00,000/- (approximately)	Gold: 50 grams approximately) Silver: 250 grams (approximately)	One Honda Jazz, 2015-model	(i) GPF subscription Rs.6,40,000/-. (ii) Amount paid in different Insurance Polices Rs.9,74,495/- (iii) PPF Account Rs.1,58,700/-
Ancestral Property land measuring approximately 70 kanals at village Bijapur, Tehsil Amb, District Una (jointly owned by mother and two brothers).					
One plot measuring approximately 3 kanals at village Amb, Tehsil Amb and District Una, H.P. (jointly owned by mother and two brother).					

LIABILITIES

Particulars:-

SL.No.	Particulars	To whom liable
1.	House Building Loan jointly raised with Smt.Sandhya Devi, mother, from UCO Bank, H.P. High Court Branch, Shimla.	Rs.10,15,627.00
2.	House Building Loan jointly raised with Smt.Sandhya Devi, mother, from UCO Bank, H.P. High Court Branch, Shimla.	Rs. 3,50,598.00
3.	Vehicle Loan raised from UCO Bank, H.P. High Court Branch, Shimla.	Rs. 3,52,526.00

ASSETS & LIABILITIES

(At a glance)

Name of the Judge : Justice Sandeep Sharma

Name of the Spouse: Smt.Richa Sharma

DECLARED ASSETS

ASSETS OF THE SPOUSE

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
		Rs.1,50,000/- (approximately), in UCO Bank Branch at H.P. High Court, Shimla & PNB, Branch at Sanjauli, Shimla.	Gold 200 grams (approximately) Silver 250 grams (approximately)		Total amount paid towards LIC Policies Rs.1,05,365/-

LIABILITIES

Particulars:- N.A.

ASSETS & LIABILITIES

(At a glance)

NAME OF THE JUDGE : Justice Sandeep Sharma

NAME OF THE DEPENDENT CHILD/CHILDREN: Ms.Gauri Vashisht (daughter)
Master Keshav Vashisht (son)

**DECLARED ASSETS
ASSETS OF THE CHILDREN**

N.A.

IMMOVABLE PROPERTY

MOVABLES

Land	Buildings	Total Amount in Bank Deposits FD/SB	Gold & Silver (Weight)	Vehicles (Nos.)	Shares, Mutual Funds & others if any
N.A.	N.A.	N.A.	N.A.	N.A.	Total amount paid towards LIC Policies Rs.4,14,802/-

LIABILITIES

Particulars:- N.A.